

schemes. So far as the rural schemes are concerned, about 50 per cent *ad hoc* grant is given; for urban schemes 100 per cent loan is given.

**Shrimati Savitri Nigam:** How much money was allotted for this scheme during the Third Five Year Plan and how much has already been spent?

**Dr. D. S. Raju:** For Banaras Rs. 18 lakhs . . .

**Shrimati Savitri Nigam:** I want to know the total amount of money allotted for all the urban drinking water supply schemes.

**Dr. D. S. Raju:** Upto the end of the Second Plan, 469 Urban Water Supply and Drainage Schemes have been approved and an amount of Rs. 53.55 crores as loan has been sanctioned to the State Governments during this period. Under the Third Plan, for Urban and Corporation Schemes, a sum of Rs. 89 crores has been provided for urban water supply and drainage schemes, including the schemes of Corporations under the Programme. A sum of Rs. 281.30 lakhs as loan was paid to the States during the year 1961-62 for these schemes. The amount sanctioned as loan for the purpose during 1962-63 is Rs. 1100.99 lakhs.

**श्री भक्त दर्शन :** क्या माननीय मंत्री जी के ध्यान में यह बात आई है कि बहुत सी योजनाओं के बारे में वर्षों तक लिखा-पढ़ी करने के बाद भी उन को स्वीकृत नहीं किया गया, जबकि कुछ योजनाएं जल्दी स्वीकार कर ली गई हैं ? यदि हां, तो मैं यह जानना चाहता हूँ कि इस सम्बन्ध में क्या प्रणाली अपनाई जाती है और इन योजनाओं को स्वीकृति देने के विषय में क्या प्रोसीड्योर फ़ालो किया जाता है ?

**Dr. D. S. Raju:** They have got to be processed by the public works departments. Technically they must be feasible.

**श्री यशपाल सिंह :** क्या मैं जान सकता हूँ कि बनारस हिन्दू यूनिवर्सिटी के लंका

एरिया में जो पानी की कमी थी, वह इस योजना से किस हद तक पूरी हुई है ?

**Dr. D. S. Raju:** Yes, Sir. This scheme should be able to supply drinking water.

### Gold Smuggling

\*827. **Shri P. Venkatasubbaiah:** Will the Minister of Finance be pleased to state:

(a) whether any cases of Gold smuggling have since been detected after the promulgation of Gold Control Order; and

(b) if so, the estimated value of gold that has been seized?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) Yes, Sir; 49 cases of gold smuggling were detected by the Customs, Land Customs and Central Excise authorities after the promulgation of the Defence of India (Amendment) Rules, 1963, introducing gold control, during the period from the 10th January 1963 to the 31st March, 1963.

(b) Rs. 4,96,000 approximately.

**Shri P. Venkatasubbaiah:** May I know whether after the promulgation of the Gold Control Order, smuggling of gold is on the increase or on the decrease?

**Shrimati Tarkeshwari Sinha:** It is very much on the decrease. I would like to quote the figures to show this. Since the promulgation of the Gold Control Order from the 10th January, 1963 upto 31st March, 1963 I have already given the figures. The gold smuggled before the promulgation of the Gold Control Order, worth approximately Rs. 1,15,24,000 was seized during the two months and 22 days preceding the above period.

**Shri P. Venkatasubbaiah:** May I know what impact it had on the price of gold now prevailing in the country?

**Shrimati Tarkeshwari Sinha:** The gold price has also come down and

gold value has appreciated in international market.

**Shri Kamalnayan Bajaj:** May I know about the gold smuggled in the country whether the price which has been stated is at the international price or the internal price.

**The Minister of Finance (Shri Morarji Desai):** International price.

**Shrimati Sharda Mukerjee:** Under the Sea Customs Act and with the operation of the Defence of India Rules, Extra-ordinary powers seem to have been given to the Customs officials. I want to know what precautions Government propose to take to see that the Customs officials do not misuse these powers to harass innocent people.

**Shri Morarji Desai:** The precaution is that anybody who misuses the powers will be dismissed.

**श्री द्वा० ना० तिवारी :** मैं यह जानना चाहता हूँ कि जिन लोगों ने समय के अन्दर अपने गोल्ड को डिक्लेयर नहीं किया है, अगर उन के पास अब बोल्ट पाया जाता है, तो क्या उस को स्मगलिंग समझा जायगा, उन को किस कैटेगरी में रखा जायगा और उन के साथ क्या व्यवहार किया जायगा ।

**श्री मोरारजी देसाई :** वह स्मगलिंग माना जायगा ।

**Shri Jashvant Mehta:** After the promulgation of the Gold Control Order, the gold business has gone underground and the smuggling of gold has not stopped. May I know what steps Government propose to take in this matter in stopping gold smuggling? I want to know whether Government is thinking of reconsidering the gold policy in the light of the fact that gold smuggling has not stopped and the prices have not come down.

**Shri Morarji Desai:** Both the premises are wrong. The gold transaction was underground even before. If it is underground, it is the same thing.

But smuggling of gold has decreased considerably as can be seen from the figures given that in 2 months and 22 days gold worth approximately Rs. 4,96,000 was seized and in the previous period gold worth approximately Rs. 1,15,24,000 was seized.

**Shri Kapur Singh:** May I know whether it is true that the gold control order has back-fired by encouraging smuggling out of gold owing to the artificial prices imposed upon the home market?

**Shri Morarji Desai:** There is no back-firing at all.

**श्री कछवाय :** गोल्ड का तस्कर व्यापार करने वाले लोगों में से भारतीय कितने हैं और विदेशी कितने हैं और इनको किस किस प्रकार का दण्ड दिया गया है ?

**श्री मोरारजी देसाई :** यह सब मालूम होता तो कैसे ये स्मगलर रहते ।

**श्री कछवाय :** पकड़ने के बाद तो मालूम हो गया होगा ।

**Shri Heda:** In view of the fact that it was difficult for smuggled gold to enter into the open market because of the restrictive measures taken by the Government, may I know whether the Government's willingness to supply 14 ct. gold will not make it easy for smuggled gold to find a market here?

**Shri Morarji Desai:** The Government is not supplying any 14 ct. gold.

**Shri S. Kandappan:** I would like to know whether the seizure of gold by the Government favourably compares with the volume of unemployment caused and even deaths due to the gold control order?

**Mr. Speaker:** I could not follow the question.

**Shri S. Kandappan:** I would like to know whether the gold seized due to the control order—its value—favourably compares with the unem-

ployment caused and even deaths due to this order?

**Mr. Speaker:** That is covered by the next question. Shri Chaturvedi.

**Suicide by Goldsmiths**

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- \*828. { Shri S. N. Chaturvedi:  
 Shri Sivamurthi Swamy:  
 Shri Subodh Hansda:  
 Shri S. C. Samanta:  
 Shri Maheswar Naik:  
 Shri Kachhavaiya:  
 Shri Yashpal Singh:

Will the Minister of Finance be pleased to state:

(a) the number of suicides by Goldsmiths in the country as a result of economic distress caused by the promulgation of Gold Control Order; and

(b) the relief that the Government propose to extend to those rendered jobless as a result of these orders?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) and (b). A statement giving the required information is laid on the Table of the House.

**STATEMENT**

No precise information regarding the number of suicides by goldsmith is available. Although reports of some suicides have appeared in the press, it has not been possible to ascertain whether these suicides have been caused solely or mainly as a result of the implementation of the gold control policy.

The question of licensing certain additional refineries and of making other suitable arrangements for increasing the availability of 14-carat alloys of gold is under consideration. The State Governments have been requested to grant to displaced goldsmiths and artisans assistance in the form of loans for the purchase of land, machinery or equipment for carrying on any other business or occupation, and other reasonable facilities, including the grant of loans or subsidies for the formation of industrial cooperative

societies and scholarships for the school-going children. The possibilities of providing alternative employment in public-sector or other undertakings for qualified goldsmiths, who are willing to take up other employment, are also being examined.

**Shri S. N. Chaturvedi:** Have the Government been able so far to provide any immediate relief by way of alternative employment, loans or subsidies and if so, in how many cases and to what extent?

**Shrimati Tarkeshwari Sinha:** We are taking all possible steps through the employment exchanges and State Governments to see that employment opportunities are provided to them.

**Shri S. N. Chaturvedi:** May I know if the Government have considered the advisability of relaxing the various educational and other qualifications for goldsmiths to employ them in jobs that require precision?

**Shrimati Tarkeshwari Sinha:** We are asking the employment exchanges to look into their cases. We have already admitted them to waive these considerations to a considerable extent.

**Shri Maheswar Naik:** May I know whether the Government have assessed the possible loss that is likely to occur since after the promulgation of the gold control order?

**Shrimati Tarkeshwari Sinha:** Loss of what?

**Shri Maheswar Naik:** Employment potential.

**Shrimati Tarkeshwari Sinha:** The Finance Minister in his long and elucidative reply to the debate on the Gold control Order has already indicated all the facts and figures. I thought hon. Members should really have been satisfied about that.

**श्री कच्छवाय :** जिन सुनारों ने आत्म-हत्या की है, उनके परिवारों को सहायता क्या सरकार द्वारा कुछ दी जाने वाली है ? साय